

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:522
ANSWERED ON:03.05.2000
ADDITIONAL WATER TO DELHI
RATTAN LAL KATARIA

Will the Minister of WATER RESOURCES be pleased to state:

- (a) Whether Delhi Jal Board (DJB) has urged the Union Government to take up the matter of releasing additional quantity of water with Government of Haryana;
- (b) If so, the details thereof;
- (c) The main reasons for the non-release of additional water to DJB by Haryana; and
- (d) The action being taken by the Central Government to ensure release of additional quantity of water to Delhi?

Answer

THE MINISTER OF WATER RESOURCES (DR.C.P.THAKUR)

- (a) Yes, Sir.
- (b) Delhi Jal Board (DJB), Government of NCT of Delhi requested to impress upon Government of Haryana, the urgent necessity of filing an indent with Bhakra Beas Management Board (BBMB) for additional 125 cusecs of water to be conveyed through the carrier system of Haryana.
- (c) Haryana has expressed inability to convey additional water due to lack of capacity in their carrier system.
- (d) Union Minister for Water Resources held a joint meeting with Chief Ministers of Haryana and Delhi on 27.4.2000 and discussed the issue with an endeavour to resolve the same amicably.